

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1823/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

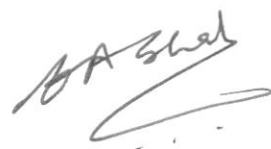
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: Malharshanti Enterprises
V/s.
Can Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	<p>Prakash Paday</p> <p>Atw</p> <p>Vijaya Shetty</p> <p>Pragati Chitke</p> <p>Sign memo</p> <p>for Application</p>	
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2	<p>Harshul Shah.</p> <p>Corporate legal practice</p> <p>Advocate for the</p> <p>Respondents</p>	
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ORDER

CP No.1823/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)